

T.C.P No. 33/(MAH)/2015

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Franasco Esteban Mayoral Farkas  
V/s.  
M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Khussheed Vaghela	Advocate	
	i/b. J. Sagar Associates		
	For the Petitioner		
2.	Ajay Kumar ib		
	Arista Chambers for Respondent		

ORDER

TCP 33/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 5.3.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)